

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS**

**Rajya SABHA
UNSTARRED QUESTION NO.2341
TO BE ANSWERED ON 6TH DECEMBER 2016/15TH AGRAHAYANA SAKA, 1938
STRATEGIC TIMING FOR DEMONETISATION**

2341. SHRI M.P. VEERENDRA KUMAR:

QUESTION

Will the Minister of FINANCE be pleased to state:

- (a) when the demonetisation process like preparing new currency notes to replace the withdrawn ₹ 500 and ₹ 1000 rupee notes started;
- (b) how was 8th November decided as strategic timing for demonetisation; and
- (c) whether Government plans to supplement the demonetisation with back up measures to attain a more effective economic reform in the country and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY FOR FINANCE

(SHRI ARJUN RAM MEGHWAL)

(a) & (b): The Government has cancelled the legal tender character of high denominations bank notes of ₹500 and ₹1000 denominations with effect from the expiry of the 8th November, 2016 and introduced the new series bank notes of ₹500 and ₹2000 demonetization with effect from 10th November, 2016. These new series bank notes are distinctly different from the old ones in terms of look, design, size and colour. Reserve Bank of India monitors the requirement of bank notes on a regular basis and places the indent accordingly.

(c): The Government is committed to economic reforms, which is a continuous process. Various policy measures are taken by the Government, from time to time in this regard.
